



Jammu (0): 0191-2542922
Srinagar(0):0194-2506346

GOVERNMENT OF JAMMU AND KASHMIR
TOURISM DEPARTMENT, CIVIL SECRETARIAT
Srinagar/Jammu

Notification

Srinagar the 12th September 2017

SRO-380 :- In exercise of powers conferred by Section 4 of the Jammu and Kashmir Development Act, 1970 (Act No.XIX of 1970) the Government hereby appoints the following as members of Nubra Development Authority constituted vide notification SRO 379 dated 12-9-2017

1.	Chief Minister (Minister I/C Tourism)	Chairperson
2.	Chief Executive Councilor, LAHDC, Leh.	Member
3.	Minister of State for Tourism.	Member
4.	Member Legislative Assembly, Nubra	Member
5.	Administrative Secretary, Planning, Development & Monitoring Department.	Member
6.	Administrative Secretary, Finance Department.	Member
7.	Administrative Secretary, Tourism Department	Member
8.	Deputy Commissioner, Leh	Member
9.	Director Tourism, Kashmir	Member
10.	Chief Executive Officer, Tourism Dev. Authority, Nubra.	Member Secretary
11.	Chief Town Planner, Kashmir.	Member
12.	Divisional Forest Officer, (D.F.O) concerned.	Member

The aforesaid members shall hold office for a period of 2 years from the date of issuance of this notification.

By order of the Government of Jammu and Kashmir,

(M.H.Malik) KAS
Commissioner/Secretary to the Government

No.TSM/DA-03/2016

Dated: -09-2017

Copy to the:-

1. Chief Executive Councilor, LAHDC, Leh.
2. Hon'ble Member Legislative Assembly, Nubra